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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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09.05.2012

CP 17/2012 (OA No. 60/2011)

Mr. Jaideep Sarkar, Proxy counsel for  
Dr. Saugath Roy, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for the respondents.

The learned counsel for the respondents has filed  
compliance report dated 08.05.2012 by which the  
representation of the applicant dated 02.05.2011, as  
directed by this Tribunal, has been decided. The copy of the  
order dated 08.05.2012 is taken on record.

In view of this we are of the view that substantial  
compliance has been made by the respondents. Accordingly,  
the present Contempt Petition stands dismissed. Notices  
issued to the respondents are hereby discharged.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

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